

For Immediate Release

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Extension of time to receive comments on Consultation paper on “Lock-in period for Promoter’s Equity and other related issues for Unified Access Service Licensees (UASL)”

New Delhi, January 20, 2009 – A Consultation Paper on Lock-in period for Promoter’s Equity and other related issues for Unified Access Service Licensees (UASL) was issued by Telecom Regulatory Authority of India (TRAI) on January 9, 2009. Written comments of the stakeholders on this Consultation Paper were invited by January 20, 2009.

2. Authority has received requests from some stakeholders for extension of time for sending comments. The Authority has considered these representations and has decided to extend the last date to submit comments on this consultation paper by one week. **Accordingly, all stakeholders are requested to send their written comments by January 27, 2009.**

Contact Details in case of any clarification:

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